

**Inclusion of Poor Classes in Bihar in S.C. List**

(c) Yes, Sir.

(d) Does not arise.

*[Translation]*

1521. SHRI BHOGEN DRA JHA: Will the Minister of WELFARE be pleased to state:

(a) whether Government propose to include poor castes of Bihar like Khatabe, Tatma (Tanti) in the lists of Scheduled Castes; and

(b) if so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) and (b) Any amendment in the existing Scheduled Castes Lists can be made only through an Act of Parliament as laid down in Article 341(2) of the Constitution.

*[English]***Grant-in-Aid Unit of Central Council for Research in Homoeopathy**

1522. SHRI VISHWANATH SHASTRI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there was a grant-in-aid unit of Central Council for Research in Homoeopathy (CCRH) in Central Drug Research Institute, Lucknow;

(b) whether that unit was established for a period of three years and it has since been closed;

(c) whether the final report has since been received in this regard; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-MATI D. K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) Yes, sir.

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**Shifting Cultivation**

1523. SHRI BHAGEY GOBARDHAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the total area under the shifting cultivation and the number of tribal families dependent on it for their living, at the beginning of the Seventh Plan and as of now;

(b) the number of such tribal families settled in Situ wherever the land under shifting cultivation is already developed and productive agriculturally; and

(c) the number of such tribal families settled ex-Situ since the beginning of the Seventh Plan period and the state of their economy?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (c) The Task Force on Shifting Cultivation set up by the Ministry of Agriculture & Co-operation in 1983 had estimated the annual area under shifting cultivation at 9956 square Kilometre involving 622236 families in eleven states. As per the available information, under the Centrally Sponsored Scheme of control of shifting cultivation 26532 families have been selected for rehabilitation in nine states, the total outlay envisaged being Rs. 174 crores. During the four years—1987-88 to 1990-91 a sum of Rs. 50.91 crores has been released as Central Assistance to the nine states for implementation of the Scheme. The rehabilitation of the families is at different stages of implementation.

*[Translation]***Female Education in Rajasthan**

1524. SHRI RAM NARAIN BERWA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: